

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00434/2018

Jabalpur, this Monday, the 09th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH T HAKUR, JUDICIAL MEMBER

Amritlal Rajput, S/o Late Nanhoo Singh, aged about 67 years,
Retired, Resident of Near Shahnai Garden, Behind Patwari
Centre, Rasuliya, Hoshangabad, District Hoshangabad (MP)
Pin code 461001

-Applicant

(By Advocate –NONE)

V e r s u s

1. Union of India, through Secretary, Central Public Works Department, (CPWD), New Delhi, Pincode 110001
2. The Director General, Office of Directorate General (Construction)CPWD, Nirman Bhawan, New Delhi, Pincode-110001
3. Deputy Director (Administration), Office of Directorate General, CPWD, Bhopal (MP), Pincode 462001
4. The Chief Engineer, Madhyanchal, CPWD, Nirman Sadan, 52-A, Arera Hills, Bhopal (M.P.) Pincode 462001
5. The Executive Engineer (Yojana & Admin.), Bhopal, Central Circle, CPWD, Nirman Sadan 52-A, Arera Hills, Bhopal (MP), Pin code 462001
6. The Executive Engineer, Bhopal, Central Division No.1, CPWD Nirman Vibhag 52-A, , Nirman Sadan Arera Hills, Bhopal (MP), Pin code 462001
7. The Executive Engineer, Indore, Central Division No.2, CPWD, Nirman Vibhag, Indore (MP) Pincode 452001

-Respondents

(By Advocate –NONE)

O R D E R (ORAL)**By Navin Tandon, AM:-**

None for the parties.

2. From the previous order sheet it is seen that on the last two occasions on 26.02.2019 and 25.06.2019, there was no representation on the part of the applicant. Today also when the matter was called no body put appearance on behalf of applicant.

3. It seems that the applicant is not interested in prosecuting this matter further.

4. Resultantly, this Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
rn

(Navin Tandon)
Administrative Member